

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

All Judicial Officers of Kashmir Division

No:- F7 / HLS / 2017 / 34

Dated:- 25 / 10 / 2017

Subject:- Supply of books / journals.

Respected Sir,

Regarding subject cited above, I am under directions to request your good – self to depute an official of your court by or before 31 – 10 – 2017 to the office of the undersigned for collecting the journals / books for Subordinate Court libraries.

The official must produce duly signed and sealed authority letter at the time of receiving the books / journals. The book / journal should be entered in the stock register.

The matter may be treated urgent.

Yours faithfully,



(Zahoor Ahmad Khan)
Chief Librarian

25/10/2017